



Cancellation of Recovery Certificate No. 7441 of 2023 dated 06.12.2023 issued against Keynote Enterprises Private Limited (PAN: AADCK7471R) in the matter of TV Vision Limited

A Recovery Certificate No. 7441 of 2023 dated 06.12.2023, was drawn up by the Recovery Officer against **Keynote Enterprises Private Limited (PAN:AADCK7471R) [Defaulter]** for a sum of Rs.37,69,893.51 (Rupees Thirty-Seven Lakh Sixty-Nine Thousand Eight Hundred Ninety-Three and Paise Fifty-One only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-compliance of the direction to disgorge amount imposed by the WTM vide Order No. WTM/SM/IVD/ID13/24880/2022-23 dated 24.03.2023 against the Defaulter.

Since, the Hon'ble Securities Appellate Tribunal (SAT) vide order dated 04.09.2026 in Appeal No. 643 of 2023 has set aside the said order of WTM, Recovery Certificate No. 7441 of 2023 is hereby cancelled in exercise of power under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai on this 30th day of September, 2026.



K. Jadhav

RECOVERY OFFICER

Kirtikumar Jadhav
कीर्तिकुमार जाधव
General Manager & Recovery Officer
महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति एवं विनिमय बोर्ड
Mumbai
मुंबई